

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/2513 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 02<sup>nd</sup> May, 2018.

Sub:- **Headquarter leave permission with official allotted vehicle.**

Ref:- Your letter No. JHD.-1/2018/8/1190, dtd. 26.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission with the official allotted vehicle from the evening of 27.04.2018 till the evening of 28.04.2018 has been granted/~~rejected~~.

Yours faithfully,

27-4-18

**JOINT REGISTRAR (VIGILANCE)**

26/04/18